



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/57/2021	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
2	Cont.Cas(C)/551/2023 FIXED	DHIREN CH. MEDHI AND 4 ORS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SAIKIA MR. U SARMA MR B KAUSHIK
3	WITH Cont.Cas(C)/589/2023	DIPALI BARMAN Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANIAR
4	WA/193/2024 FIXED	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL	
	WITH I.A.(Civil)/1792/2024 in WA/193/2024	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL	
5	I.A.(Civil)/1932/2024 IN WA/353/2023 (D/O) in WA/353/2023	NAMSINREI PANMEI Versus THE STATE OF MANIPUR AND 4 ORS.	MR. B D CHOWDHURY MR. N B SINGH	AG, MANIPUR
6	I.A.(Civil)/2014/2024 B/O in PIL/27/2013	RANJIT TERON AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. T SOM MS. U HAZARIKA	GA, ASSAM

	WITH PIL/27/2013	X X X Versus IN RE - THE STATE OF ASSAM and 125 ORS	SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MR. R P SARMAH MS. M MALLIK MR.P SUNDI MS. T SOM MR. V RAJKHOWA MS Z ANJUM MS. U HAZARIKA MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
	WITH I.A.(Civil)/1934/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	WITH I.A.(Civil)/2701/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/3871/2023 in PIL/27/2013	SUCHITRA ROY, Versus IN RE - THE STATE OF ASSAM AND 292 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FOREST
7	WITH WP(C)/4842/2021	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.		GA, ASSAM MR. B J TALUKDAR MR. R K D CHOUDHURY SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, REVENUE SC, FOREST
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
8	PIL(Suo Moto)/3/2023	IN RE-FORESTS DIVISIONS OF ASSAM Versus THE STATE OF ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA AG, ASSAM
9	PIL(Suo Moto)/4/2023	XXX Versus THE STATE OF ASSAM AND 4 ORS	SC, GHC	SC, GMC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
10	PIL/17/2021	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR M GOSWAMI MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r- 11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R- 9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11)

HEARING

11	WA/61/2021 PART-HEARD, FIXED	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	MR S S DEY MR. R B PHOOKAN R SARMAH MR K J HAZARIKA GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR
12	WA/107/2023 PART-HEARD, FIXED	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
13	WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL
	WITH I.A.(Civil)/2026/2023 in WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	SC, APDCL
14	WA/363/2023 PART-HEARD	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
15	WA/361/2023	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
16	WA/364/2023	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
17	WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2943/2023 in WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
18	WA/373/2023	MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
19	WA/429/2023 PART-HEARD	LOMBIT KONWAR AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
20	WA/428/2023	NARAYAN PRASAD RABHA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH

21	WITH WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	WITH I.A.(Civil)/3672/2023 in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	
22	WITH WA/31/2024	SUBRATA SAHA AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K M TALUKDAR MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, HEALTH
23	WITH WA/144/2024	PRADIP BORGHAIN AND 85 ORS Versus THE STATE OF ASSAM AND 4 ORS A	MS P RABHA H AHMED	SC, HEALTH
24	WA/36/2024 PART-HEARD, FIXED	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
	WITH I.A.(Civil)/280/2024 in WA/36/2024	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
25	WITH WA/49/2024	THE STATE OF ASSAM AND 3 ORS. Versus PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
26	WA/71/2018 FIXED	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
27	WITH WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
28	WITH WA/151/2023	LAILUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
29	WITH WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
30	WITH WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
31	WITH WA/2/2024	LAITHANGA AND 2 ORS. Versus THE STATE OF MIZORAM AND 2 ORS. B	MR. J MANGSUANHAU MR. J MANGSUANHAU MR. R DE (P1) MS. D PATHAK (P1)	GA, MIZORAM
32	PIL/76/2018	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, BTC SC, F.DEPTT. ASSTT.S.G.I.

33	WA/247/2021 FIXED	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
34	WITH WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
35	WA/167/2022 CAVT. NO.05232/022, WITH LCR	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
36	WA/203/2022	PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
37	WP(C)/1944/2023	RUPJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024

28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,25th July 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WA/214/2023 PART-HEARD	RAJIB DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024

23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3904/2023 FIXED	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
WITH				
2	WP(C)/6976/2023	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
3	WP(C)/2743/2024 FIXED	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4)
4	WP(C)/2744/2024 FIXED	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4)
ADMISSION				
5	WP(C)/2729/2021 B/O	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
6	WP(C)/4376/2021 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
7	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
8	WP(C)/3779/2023 FIXED	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE

9	WP(C)/211/2024 FIXED	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
	WITH WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
11	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
12	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
13	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
14	I.A.(Civil)/734/2024 FIXED in WP(C)/194/2022 WITH WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)
15	WP(C)/2330/2024 B/O	KABIR AHMED Versus THE STATE OF ASSAM AND 28 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MS S MOCHAHARI(R-5 TO 11, 14,15,16,18 TO 21) MR. S DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MR S DUTTA(R-5 TO 11, 14,15,16,18 TO 21)

ORDERS

16	Cont.Cas(C)/189/2024 FIXED	ABUL KALAM AZAD Versus POMI BARUAH	MR. A ALI MR. Y ALI	MR. K GOGOI MR. A R TAHBILDAR
17	I.A.(Civil)/1972/2024 B/O in WP(C)/2697/2023 WITH WP(C)/2697/2023	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 8 ORS NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG SC, SEBA SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, SEBA

HEARING

18	WP(C)/6002/2017 PART-HEARD	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
19	WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS

20	WP(C)/512/2014	ON THE DEATH OF DR. D N CHOUDHURY, HIS LEGAL HEIR DR. PARUL CHAUDHURY AND ANR. REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR. U K NAIR MRA BARMAN MR. M P SARMA	MR. A CHAMUAH SC, G U
21	WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)
WITH				
22	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
WITH				
23	WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
24	WP(C)/5587/2016	SWAPNA BORAH and 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
25	WP(C)/1842/2017	JAYKANTI GOGOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.B GOGOI	SC, ELEMENTARY EDUCATION
26	WP(C)/4703/2018 FIXED	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
WITH				
27	WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
WITH				
28	WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)
29	WP(C)/228/2023	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
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10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
	WITH			
2	Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
3	Crl.Pet./860/2023 FIXED	ANU BORAH Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS. P DAS (R-2) PP, ASSAM
	WITH			
	I.A.(Crl.)/394/2024 in Crl.Pet./860/2023	ANU BORAH Versus JINTUMONI KALITA	MR A DASGUPTA MS B DAS	D DAS PP, ASSAM
4	CRL.A(j)/59/2024 B/O	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
	WITH			
	I.A.(Crl.)/541/2024 in CRL.A(j)/59/2024	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
5	Crl.Pet./113/2024 FIXED	ANUSHA KALITA Versus THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	MR. A SAIKIA (R-2) PP, ASSAM
6	Crl.Pet./473/2024 WITH LCR(SCANNED COPY), FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
7	Crl.Pet./658/2024 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
ORDERS				
8	Crl.Pet./1002/2019 FIXED	NABAM HARI Versus CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI

9	Crl.Rev.P./243/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
10	I.A.(Crl.)/1215/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	WITH Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
11	Crl.A./56/2024 WITH LCR 4 FILES, FIXED	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/204/2024 in Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
12	Crl.Pet./690/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
13	Crl.Pet./739/2024 FIXED	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MS. M DEV MS P DEB MS N DEB	DR. N DEKA(R-2) MS P CHAKRABORTY(R-2) PP, ASSAM
HEARING				
14	Crl.Rev.P./449/2009 WITH LCR 4 FILES	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA (ADDL PP,ASSAM) PP, ASSAM ADDL PP,ASSAM
	WITH Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
16	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
17	Crl.Rev.P./333/2010 WITH LCR	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
18	Crl.Rev.P./361/2010 WITH LCR	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
19	Crl.Rev.P./363/2010 WITH LCR	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
20	Crl.Rev.P./365/2010 WITH LCR	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI	PP, ASSAM
21	Crl.Rev.P./374/2010 WITH LCR	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM

22	Crl.Rev.P./389/2010 WITH LCR	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
23	Crl.Rev.P./449/2010 WITH LCR	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
24	Crl.Rev.P./480/2010 WITH LCR	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
25	Crl.Rev.P./498/2010 WITH LCR	SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
26	Crl.Rev.P./1/2011 WITH LCR	LAKHI BARUAH Versus THE STATE OF ASSAM	MR. J H SAIKIA MR.L RAHMAN	PP, ASSAM
27	Crl.A./313/2015 WITH LCR 5 FILES	SRI ABDUS SAMAUN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY RETAINER COUNSEL(CBI)
28	Crl.A./132/2016 WITH LCR 6 FILES	SRI BIPUL KUMAR NATH Versus CENTRAL BUREAU OF INVESTIGATION	MR. D TALUKDAR MR. P CHOUDHURY MS. N MISHRA	RETAINER COUNSEL(CBI)
29	CRL.A(J)/106/2017 WITH LCR 4 FILES, P.B.-1	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
30	Crl.Rev.P./560/2023 WITH LCR 1 FILE	AKON CH TALUKDAR AND 12 ORS Versus JYOTISHMAN SHARMA AND 2 ORS	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	MR. R KALITA (R0-1,2) MR H AGARWAL (R-1,2) MR J SINGH (R-1,2) PP, ASSAM
31	Crl.Rev.P./573/2023 WITH LCR 2 FILES (SCANNED COPY)	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MR P P MEDHI MRS H CHAKRABORTY MR B SINHA MR G BARGAYARY	MR D K BORDOLOI

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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8)	MR. R SARMAH	15-07-2024	To	25-07-2024
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10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024

20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
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27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



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[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4529/2017 FIXED	SULTAN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM MR A KALITA (SC, INDUSTRIES AND COMMERCE DEPARTMENT) SC, F.DEPTT. MR.B AHMED
2	WP(C)/3232/2024 FIXED	DAKHIN SALMARA MATSYAJIBI FISHERY CO-OPERATIVE SOCIETIES LTD., Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM SC, AFDC
3	WITH WP(C)/2013/2024 CAVT. NO. 03702/024,	LALCHAN ALI Versus THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. A F N U MOLLAH SC, P AND R.D. GA, ASSAM MR P SHARMA, SC, FISHERY K ZAMAN FOR CAVEATOR
ORDERS				
4	Cont.Cas(C)/350/2023 FIXED	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
5	WITH Cont.Cas(C)/349/2023	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
6	WITH Cont.Cas(C)/428/2023	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHRS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. B GOGOI

7	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
8	WP(C)/3144/2024 FIXED	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, WATER RESOURCE
9	WP(C)/3147/2024 FIXED	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 6 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, PWD
HEARING				
10	WP(C)/2092/2017 WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
11	WP(C)/2178/2017	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
	WITH I.A.(Civil)/3788/2018 in WP(C)/2178/2017	BANGSHI DHAR HALOI, Versus THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 3 ORS	MS B DEVI MR. R SARMA	MR S DAS GA, ASSAM
12	WP(C)/2534/2017	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
13	WP(C)/3719/2017	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
14	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
16	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
17	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH

WITH
[WP\(C\)/4811/2022](#)

SHAHI MD. KARIM
Versus
THE UNION OF INDIA AND 4 ORS.

R SARMAH
MS M KAKOTY
MR. R B PHOOKAN

SC, NF RLY

18 WITH
[WP\(C\)/4030/2022](#)

SHAHI MD. KARIM
Versus
THE UNION OF INDIA AND 3 ORS.

R SARMAH

MR. S K MEDHI
SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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[For Thursday,25th July 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 W.P.(Cr.)/21/2024 FIXED	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
HEARING			
2 WP(C)/1732/2017 WITH LCR	ABU TAHER Versus THE UNION OF INDIA and 4 ORS.	MS.A DEVI MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
3 WP(C)/1764/2017 WITH LCR	ABDUL HALIM Versus THE UNION OF INDIA and 3 ORS.	MS.B HAZARIKA MS.S K NARGIS MR.J N ISLAM MS.N DAS	GA, ASSAM ASSTT.S.G.I.
4 WP(C)/4201/2017 WITH LCR	KISTO RAJBONGSHI Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
5 WP(C)/4454/2017 WITH LCR	ABDUS SALAM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
6 WP(C)/4595/2017 WITH LCR	ISMAIL HUSSAIN Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR.A ULLAH	GA, ASSAM ASSTT.S.G.I.
7 WP(C)/4687/2017 WITH LCR	PHALANI DAS @ PHANALI DEVI @ PHALANI BALA DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR.F A HASSAN	GA, ASSAM ASSTT.S.G.I.
8 WP(C)/4692/2017 WITH LCR	ANTAP ALI Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
9 WP(C)/7372/2017 WITH LCR	AZAD ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.A ALI MR.M H TALUKDAR	GA, ASSAMR. 2,3 and 4. MR A BHUYAN SC ELECTION COMMISSION ASSTT.S.G.I.(R. 1.)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3704/2016 WITH OFFICE NOTE, FIXED	DHARMA KANTA NATH and 18 ORS Versus THE UNION OF INDIA and 9 ORS	MR.A K PURKAYASTHA MR.S SHARMA	C.G.C. MR.S P CHOUDHURY(R-2,3,&5) ASSTT.S.G.I. MR.A C KALITA
2	WP(C)/2546/2023 FIXED	PRASHANTA KR. CHAKRABORTY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC. REVENUE
WITH				
3	WP(C)/2395/2023	KARUNA KANTA RABHA AND 54 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
4	WP(C)/6545/2023 B/O	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
5	WP(C)/537/2024 FIXED	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
6	WP(C)/1456/2024 CAVT. NO.03022/024, FIXED	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
WITH				
7	WP(C)/7533/2023	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 24 ORS		GA, ASSAM MR. M AHMED (R-5,7,10,13,20) MD I H LASKAR (R-5,7,10,13,20)
8	WP(C)/1823/2024 FIXED	RUBUL SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM

ORDERS

9	WP(C)/634/2024 FIXED	JAYA SHARMA Versus UNION OF INDIA AND 11 ORS	MR. P N GOSWAMI MR. I KALITA MR. R BORA MS. RUKMINI BARUA MS. PADMINI BARUA	MR. P J SAIKIA, SR. ADV(R-1,2,3 AND 4,5,10,12) MS M NIROLA(R-1,2,3 AND 4,5,10,12) MR K J SAIKIA(R-1,2,3 AND 4,5,10,12) DY.S.G.I. SC, NHIDC
HEARING				
10	WP(C)/5397/2012	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
11	WP(C)/4183/2014	TARUN BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA MR.A BARUA	SC, FOREST MR.R K BORA
12	WP(C)/5846/2014	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA MS.A CHETIA	MR S DUTTA MR.S SARMA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, A G V B
13	WP(C)/1826/2015	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
14	WP(C)/3136/2016 FIXED	DEBAJIT SAIKIA Versus THE OIL AND NATURAL GAS CORPORATION LIMITED and ANR.	MS.A BHATTACHARJEE MR.B M CHOUDHURY MR.P KALITA	MR.N ISLAM MS.L SRIVASTAV MS.U BARUAH SC, ONGC
15	WP(C)/1659/2017 FIXED	RAMANI KANTA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR.P S DEKA MR.R ISLAM MR.U K NAIR MR.A CHETRY MR.K SARMA	GA, ASSAM SC, IWT
16	WP(C)/2491/2017 FIXED	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR.A J GHOSH(R- 1&2)
17	WP(C)/4633/2018 FIXED	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
	WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
18	WP(C)/4648/2018 FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
	WITH WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
20	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,25th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./302/2019 WITH LCR 5 FILES, P.B.-2	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/665/2019 in Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
2	Crl.A./210/2020 FIXED	JAHNABEE SAIKIA Versus NATIONAL INVESTIGATION AGENCY	MR. B D KONWAR SR. ADV. SC, NIA MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
3	CRL.A(J)/10/2022 3 Y 3 M 25 D :WITH LCR- 4 (FOUR) FILES, P.B. - 2	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
4	Crl.A./10/2022 WITH LCR - 4 (FOUR) FILES, P. B. - 2	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/31/2022 in Crl.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/218/2022 in Crl.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS D MAHANTA	PP, ASSAM
5	Mat.App./23/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM

WITH
[I.A.\(Civil\)/554/2023](#)
in Mat.App./23/2022

XXXXXXX

MR. A SARMAH

DR. N DEKA

Versus

XXXXXXX

6 [Cri.A./107/2022](#)
WITH LCR 3 FILES, P.B.-2

MD. SAMINUR HAQUE

MR. D K BAGCHI

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

7 [Cri.A./111/2024](#)
WITH LCR 8 FILES(SCANNED
COPY)

AJOY BASUMATARY @ AJOY @ B.BUHUM
@ BIRKHANG BASUMATRY AND 7 ORS.

MR. A K BHATTACHARYYA SC, NIA
MR. R DE

Versus

THE NATIONAL INVESTIGATION AGENCY

MR D K BHATTACHARYYA
A GAUTAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	AB/1897/2024	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
3	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
4	Arb.P./2/2023 FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/72/2012 PART-HEARD, (HEARING), WITH LCR, FIXED WITH MC/2562/2013 in MFA/72/2012	UNION OF INDIA and ANR Versus M/S SIROHIA and SONS PVT. LTD. M/S SIROHIA and SONS PVT. LTD. Versus UNION OF INDIA and ANR.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
2	MFA/47/2012 (HEARING), WITH LCR, FIXED	EMPLOYEE'S STATE INSURANCE CORPORATION, Versus ASSOCIATED TEA INDUSTRIES	MR.K K NANDI MS.P BORGOHAIN	
3	MFA/81/2012 (HEARING), WITH LCR, FIXED	HEMEN HAZARIKA @ HEMENDRA HAZARIKA, Versus PADUM HAZARIKA and ANR,	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR. A ALAMGEER MR.F U BORBHUYA	MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2)
BAIL HEARING (BA)				
4	Bail Appln./1489/2024 WITH OFFICE NOTE, WITH LCR (SACANNED COPY), FIXED	MD. JAMAL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
5	Bail Appln./1494/2024 WITH OFFICE NOTE, FIXED	MUZZAMIL HOQUE Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
ORDERS				
6	MACApp./416/2023 B/O	MOMATAZ BEGUM AND 4 ORS. Versus OWAHIDUR RAHMAN AND 2 ORS.	MR. R ALI MR H A AHMED DR. R HOQUE	
HEARING				
7	MFA/47/2013 WITH LCR	THE UNITED INDIA INSURANCE CO LTD Versus ANJERA BEWA @ ANJUMA BEWA and 3 ORS	MR.A J SAIKIA MR.U DUTTA MR.K BORA MRN BHUYAN	MR.H DAS(R- 1 - 3)
8	RFA/26/2016 CAVT. NO. 241/2016 WITH LCR	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR

	WITH I.A./1479/2016 in RFA/26/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY	MR G DEKA FOR CAVEATOR
9	MACApp./37/2017 WITH LCR, FIXED	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR
10	RFA/53/2018 WITH LCR	ON THE DEATH OF SONARAM BHUYAN HIS LEGAL HEIRS- Versus HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
	WITH I.A.(Civil)/3399/2022 in RFA/53/2018	GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
11	RSA/24/2019 WITH LCR	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)
	WITH I.A.(Civil)/1025/2020 in RSA/24/2019	SRI DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY	SC, PWD ROAD GA, ASSAM
12	Mat.App./61/2019 WITH LCR	XXXXXXX Versus XXXXXXX	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY	MR J C GAUR MS. M GAUR
13	RSA/23/2022 WITH LCR, B/O	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	WITH I.A.(Civil)/2649/2022 in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
14	CRP(IO)/291/2022 FIXED	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
15	MACApp./41/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/613/2023 in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL

	WITH I.A.(Civil)/900/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
16	FAO/43/2023 WITH LCR, FIXED	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4)
	WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
17	Review.Pet./85/2023 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. SONALI SAIKIA AND 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MS.P BORTHAKUR(R-1)
18	WITH MACApp./471/2018	UNITED INDIA INSURANCE CO LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR.D KALITA(R-1) MR. R BARUAH MR.P P BORTHAKUR(R-1) MR. H J TAMULI R- 1 MS.P BORTHAKUR(R-1)
	WITH I.A.(Civil)/1485/2022 in MACApp./471/2018	SMTI SONALI SAIKIA Versus UNITED INDIA ASSURANCE CO LTD.	MR. R BARUAH	
19	WITH MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)
	WITH I.A.(Civil)/1893/2018 in MACApp./473/2018	UNITED INDIA INSURANCE CO. LTD. Versus SMTI SONALI SAIKIA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. D KALITA (R-1) MR.P P BORTHAKUR(R-1) MR.H J TAMULI(R-1) MS.P BORTHAKUR(R-1)
20	MFA/85/2023 WITH LCR	POOJA MALHOTRA AND ANR. Versus THE UNION OF INDIA	MR F A LASKAR MD I H LASKAR	DY.S.G.I.
STAY MATTERS				
21	Tr.P.(C)/38/2024	JINNAT SABERIN Versus JAMIDUL ISLAM	MR. A PAUL MS. M M KALITA	MD. B HUSSAIN MR A H TOUFIQ

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 27]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 MACApp./167/2017	SRI SUBIR KUMAR BOSE @ SUBIR BOSE Versus THE BRANCH MANAGER and ANR	MR.D BORAH MR.R DOWARAH	MR.S DUTTA MS.N MODI MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.C SHARMA

LEAVE NOTE OF ADVOCATES FOR 25/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/993/2024 FIXED in WP(C)/5276/2023 WITH WP(C)/5276/2023	SUDIR CHANDRA SAHA, Versus DR. BICHITRA KUMAR DOLEY, DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. D M NATH MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS R MALI	MR B D DAS GA, ASSAM SC, HEALTH
2	I.A.(Civil)/1561/2024 FIXED in WP(C)/6914/2023 WITH WP(C)/6914/2023	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE ELECTRICITY OMBUDSMAN AND ANR.	MR H P GUWALA MR H P GUWALA MR. P N GOSWAMI MR. S P SHARMA	SC, APDCL MR. B K DAS (R-2) MR H P GUWALA (R-2) MR SAURADEEP DEY (R-1) MD A ISLAM (R-2)
3	WP(C)/4976/2022	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
ADMISSION				
4	WP(C)/4984/2023 FIXED	CHRISHTINA BECK Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE

HEARING

5	RSA/264/2013 PART-HEARD, WITH LCR, FIXED	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	MR.R BARUAH(R-1) MR.B K SINGH MR.A IKBAL(R-1) MR.S ALI(R-1) MS.M BHATTACHARYYA MS.A SAIKIA MS.M NATH(R-1)
WITH				
MC/3567/2013 in RSA/264/2013				
6	WP(C)/5131/2015 WITH AFFIDAVIT FILE, FIXED	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS, BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.A SARMA MR.K KALITA MR.B DEKA MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
7	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
8	WP(C)/2786/2016	D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
9	WP(C)/5052/2016	M/S SONAPUR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, AGRI. DEPARTMENT SC, REVENUE
10	WP(C)/5935/2016	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
11	WP(C)/308/2024 FIXED	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3) SC, CENTRAL BANK OF INDIA

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1951/2024	NOOR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
2	Bail Appln./2052/2024	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA MS. D CHAUHAN	PP, ASSAM
3	Bail Appln./2140/2024	PURUSHOTAM KUMAR Versus THE UNION OF INDIA	MR. M KHAN MS J AKTAR K MAINUDDIN	DY.S.G.I.
4	Bail Appln./2142/2024	RAFIQUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
5	Bail Appln./2146/2024	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
6	Bail Appln./2147/2024	JAVED AHMED LONE Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
7	Bail Appln./2148/2024	MOFIDUL ISLAM @ MOFIDUL ALI Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS	PP, ASSAM
MOTION				
8	AB/1732/2024 FIXED	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
9	AB/1841/2024 B/O	JUBEL KHAN Versus THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
10	AB/1908/2024	NAZAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
11	AB/1911/2024	SHIBO DEY @ SIBSANKAR DEY Versus THE STATE OF ASSAM	MR B PUSHILAL MS. M. G. BISWAS	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
13	Bail Appln./639/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JAYANTA SHARMA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR B P BORAH (R-2) J DASGUPTA (R-2) MR P J DUTTA (R-2) MR. N MAHAJAN, (AMICUS CURIAE) MISS. J GOGOI (R-2) PP, ASSAM
14	Bail Appln./1376/2024 WITH CASE RECORD(SCANNED COPY), FIXED WITH	INAMUL ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
15	Bail Appln./1780/2024	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
16	Bail Appln./1458/2024 WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
17	Bail Appln./1534/2024	SALMAN KURSHID MAZUMDER Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
18	Bail Appln./1576/2024 WITH CASE RECORD(SCANNED COPY)	MD. MAFIZAL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
19	Bail Appln./1738/2024 FIXED	ISHAHAQUE ALI Versus THE STATE OF ASSAM	MR. M RAHMAN L BANIK	PP, ASSAM
20	Bail Appln./1915/2024 FIXED	ASHMA KHATUN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

BAIL HEARING

21	AB/1638/2023 WITH CASE RECORD(SCANNED COPY)	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	AB/3441/2023	BIPUL CH ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
23	AB/290/2024	KABATULLAH KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
24	AB/380/2024	MOIDUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
25	AB/394/2024	RANJIT KUMAR GUPTA @ RANJIT GUPTA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
26	AB/424/2024	TARUN MAHANTA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
27	AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
28	AB/802/2024	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

29	AB/984/2024	BHUDEV PAUL Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
30	AB/990/2024	ABDUL MOZID KOBIR AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
31	AB/1120/2024	TAPAN SIKDAR Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
32	AB/1257/2024 WITH CASE RECORD(SCANNED COPY)	RANU DEKA Versus UNION OF INDIA	MR. A K AZAD MS S DEVI	SC, NCB
33	AB/1323/2024	EYAR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	AB/1461/2024	SANJOY DANG Versus THE STATE OF ASSAM AND ANR	MR D MEDHI MR. S. PEGU MR. A HUDA	S YESMIN B ALI SK PP, ASSAM
35	AB/1500/2024 WITH OFFICE NOTE	TAHIRUL ISLAM Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	MR M Z SHAH(INFORMANT) MD P RAHMAN(INFORMANT) PP, ASSAM
36	AB/1576/2024 WITH OFFICE NOTE, B/O	ABDUL RAHIM @ BHAKTO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
37	AB/1632/2024 FIXED	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
38	AB/1760/2024 FIXED	HAFIZUR RAHAN @ HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
39	AB/1777/2024 B/O	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
40	AB/1795/2024 WITH OFFICE NOTE, FIXED	FR. JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	MR. D BARUAH(R-2) PP, ASSAM
ORDERS				
41	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
HEARING				
42	CrI.A./123/2008 WITH LCR(KEPT IN SECTION), P.B.-2 WITH	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
43	CrI.A./125/2008 WITH	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
44	CrI.A./137/2008	GOUR KANTI DAS Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAİN SC, CBI
45	CrI.Rev.P./454/2009 WITH LCR 4 FILES, FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
46	CrI.A./157/2011 WITH LCR 2 FILES	MANORANJAN MANDAL Versus ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MR.P BISWAS

47	Crl.A./37/2012 WITH LCR 7 FILES AND P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM
48	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR.A R TALUKDAR	PP, ASSAM
49	Crl.A./58/2012 WITH LCR 4 FILES, P.B.-2	MD. JAYNUR ALI @ JAYNUR RAHMAN, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	
50	WITH Crl.A./131/2012	ABDUL MAZID Versus THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
51	Crl.Rev.P./149/2021 WITH LCR 2 FILES(SCANNED COPY)	PRANAB BARMAN Versus DIPTI BARMAN AND ANR.	MR. B PRASAD MR P J BORAH MR. B KHOOND	MR. S DIHINGIA MR I HASSAN MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2136/2024	NEUTON DAS AND 6 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
ADMISSION				
2	WP(C)/2241/2020 FIXED	PRANAB JYOTI PHUKAN Versus THE POLLUTION CONTROL BOARD AND 2 ORS	MR. P J PHUKAN MR P P PHUKAN MR. H BORUAH PETITIONER IN PERSON	SC, PCB
3	Crl.Pet./32/2024 BY SLIP	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
BAIL HEARING				
4	AB/1581/2024 FIXED	MASTUFA AMED Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
5	AB/1582/2024 FIXED	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
ORDERS				
6	WP(C)/4177/2021 FIXED	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY
7	WITH WP(C)/4199/2021 WITH STEPS	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. M K SHARMA (R-6) MR. C K S BARUAH MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY

8	WITH WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
QUASHMENT				
9	Crl.Pet./276/2024 PART-HEARD	AYNUL HAQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
HEARING				
10	WP(C)/1421/2014 FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
11	WP(C)/3490/2016	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R--5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
12	WP(C)/6134/2016	DR. NIRMALI HAZARIKA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MS.D BORGOHAIN MR.P GOHAIN MRS.M SARMA	MR.A C SARMA(R-3) MR. M. K. MISHRA (R-1 TO 3) MR.B HALDAR(R-3) MR.G BHARADWAJ R-3
13	WP(C)/6465/2016	ABDUL HAI Versus MD. JULHAS UDDIN and 11 ORS	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	MR.S CHAUHAN MR.A R SHOME PP, ASSAM
14	WP(C)/6570/2016	HARENDRA MOHAN DAS and 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRA R BHUYAN MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM SC, IOC
15	WP(C)/7071/2016 WITH LCR	ABDUS SALAM Versus STATE OF ASSAM and ORS.	MS.R GOGOI MS.B GOGOI MR. S K SHARMA MR.PARAG J SAIKIA	GA, ASSAM MR.D SAUD(R-4) MS.M MAHANTAR-4
16	Crl.A./351/2023	BUNU SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
17	WITH Crl.A./352/2023	SANJIT GOYARI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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23)	MR G SARMA	24-07-2024	To	26-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2131/2024	KARNADHAR NATH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2	Bail Appln./2132/2024	NUR ISLAM @ MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
3	Bail Appln./2134/2024	MD. SAFIKUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
4	Bail Appln./2137/2024	BAPAN DEY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
5	Bail Appln./2139/2024	NURUL AMIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./2141/2024	KRISHNANAND KRISHNAMURTI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	Bail Appln./2143/2024	SURUT JAMAL @ SURUT JAMAI Versus THE STATE OF ASSAM	MR. K I MAZUMDER	PP, ASSAM
8	Bail Appln./2145/2024	VICTOR DAS Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
MOTION				
9	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

10	Crl.Pet./847/2024	FULCHAN KHAN @ PHULCHAN KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI MR. A HUDA	PP, ASSAM
11	AB/1893/2024	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA B DAS	PP, ASSAM
12	AB/1895/2024	RAIJUDDIN SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
13	AB/1896/2024	DIGANTA MEDHI Versus THE STATE OF ASSAM	MR H K DAS MR. D J DAS MR N K SARMA	PP, ASSAM
14	AB/1899/2024	SURAJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
15	AB/1901/2024	BISHNU BORAH Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA	PP, ASSAM
16	AB/1909/2024	MONISUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
17	AB/1912/2024	AHEDUR JAMAN @ OWAHIDUD JAMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
ADMISSION				
18	Crl.Pet./484/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	MR. M K DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
19	Crl.Pet./920/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	SELIM UDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
20	Crl.Rev.P./235/2024 FIXED	SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
22	Bail Appln./2041/2024 FIXED	SANSUMA BASUMATARY AND ANR Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
23	Bail Appln./2042/2024 FIXED	MILTON SHEIKH Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
24	Bail Appln./2047/2024 FIXED	HAFIJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA	PP, ASSAM
BAIL HEARING				
25	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
26	AB/1148/2024 FIXED	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM

27	AB/1179/2024 FIXED	AZHAR UDDIN Versus THE STATE OF ASSAM	SAMIM RAHMAN T A LASKAR	PP, ASSAM
28	AB/1419/2024 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
29	AB/1515/2024 FIXED	ABDUL BAREK @ ABDU BARIK AND 2 ORS. Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
30	AB/1554/2024 FIXED	HAMED ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
31	AB/1734/2024 FIXED	AMAR CHOWAN Versus STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
32	AB/1764/2024 FIXED	AJINUR ALI BEPARI Versus THE STATE OF ASSAM	MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
33	AB/1798/2024 FIXED	HAMED ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR M Z SHAH S HOQUE	PP, ASSAM
34	AB/1801/2024 FIXED	AJIJUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR M Z SHAH S HOQUE	PP, ASSAM
35	AB/1812/2024 FIXED	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
ORDERS				
36	Crl.Pet./815/2024 FIXED	TARUN JAIN Versus THE STATE OF ASSAM AND ANR	MR. M AGARWALLA MS P GOGOI	PP, ASSAM
HEARING				
37	Crl.A./138/2010 WITH LCR 5 FILES, P.B.-1	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	MR. D GOGOI(AMICUS CURIAE)
38	Crl.A./233/2012 WITH LCR 5 FILES, FIXED	BICITRA SARMA @ BICHITRA SARMA Versus THE STATE OF ASSAM	MR. M SARANIA MR.M CHOUDHURY MR.A GOGOI MR.B BHAGAWATI MR. P P GOGOI MR A SARANIA	PP, ASSAM
39	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
40	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
41	Crl.Pet./397/2012	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	PP, ASSAM MR.S C KOYAL ASSTT.S.G.I.
42	Crl.Pet./417/2012 WITH LCR	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM PP, ASSAM MR.M R ISLAM

43 [Crl.Pet./432/2012](#)
WITH LCR

DWIPEN @ DIPEN BARMAN

Versus

GOLK KALITA MINOR

MR.H DAS

MR.G DAS

MISS M BARUAH

44 [Crl.Pet./374/2019](#)

SANJIVE NARAIN AND 3 ORS.

Versus

THE STATE OF ASSAM AND ANR.

MR. I CHOWDHURY SR

ADV

MR S BORTHAKUR(P-1,2)

MR. D SARMAH(P-1,2)

S. J. SAHARIAH (P-1,2)

B. D. KAKATI(P-1,2)

MRS. K BARPUZARI

MR. A CHAMUAH

PP, ASSAM

MR. C P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2128/2024	ABDUL KALAM AJAD Versus THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
2	Bail Appln./2129/2024	AYUB ALI CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU H YEASMIN	PP, ASSAM
3	Bail Appln./2133/2024	KHADIMUL ISLAM Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
4	Bail Appln./2135/2024 B/O	AJIT DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
5	Bail Appln./2138/2024	SMT. KAMALA RANI DHAKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
MOTION				
6	AB/1202/2024 FIXED	JYOTI PRASAD KALITA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
7	AB/1894/2024	BANIJ ALI @ BANIS ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED S BASUMATARY	PP, ASSAM
8	AB/1900/2024	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
9	AB/1902/2024	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B GOGOI MR G SARMA	PP, ASSAM
10	AB/1903/2024	HANIF ALI Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK MR. A H MOLLAH	PP, ASSAM
11	AB/1905/2024	MITU RAJ BORA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM

12	AB/1906/2024	ABHIDEV RAJKHOWA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
13	AB/1907/2024	BISWAJIT MUDOI Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
14	AB/1910/2024	MAHAMMAD ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. RAJARSHEE DE MR. F A HASSAN	PP, ASSAM
15	AB/1913/2024	SRI GYANAM DAS Versus THE STATE OF ASSAM	MR D R SAIKIA MR. P P SAIKIA	PP, ASSAM
ADMISSION				
16	Crl.Pet./1200/2023 FIXED	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/1094/2023 in Crl.Pet./1200/2023	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS B HAZARIKA	PP, ASSAM
17	Crl.Pet./705/2024 FIXED	AMIT VIMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	MR. ANANTA RAM MEDHI(R-2) MS. K MEDHI(R-2) MD. K AHMED(R-2) PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
19	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
20	Bail Appln./1221/2024 WITH CASE RECORD(SCANNED COPY), B/O	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA P J DAS	PP, ASSAM
21	Bail Appln./1861/2024 FIXED	MALA SINGHA Versus UNION OF INDIA	MR A CHOUDHURY MR R DAS	SC, DRI
22	Bail Appln./1889/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
23	Bail Appln./1892/2024 FIXED	HAIDER ALI @ HANI Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
24	Bail Appln./1909/2024 B/O	BISHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA	PP, ASSAM
25	Bail Appln./1910/2024 FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
26	Bail Appln./1935/2024 FIXED	SANDARJYA DAS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
BAIL HEARING				
27	AB/1132/2024 FIXED	NAYAN JYOTI SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. R K MAHATO MISS R A CHOUDHURY	PP, ASSAM
28	AB/1425/2024 FIXED	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM

29	AB/1432/2024 FIXED	MD. ROHIDUL ISLAM @ ROHIDUL ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
30	AB/1518/2024 WITH OFFICE NOTE, FIXED	RAJIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
31	AB/1566/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
32	AB/1608/2024 FIXED	MRS. MADHUMITA BAYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
33	AB/1677/2024 FIXED	SOROF UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
34	AB/1695/2024 FIXED	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
35	AB/1703/2024 FIXED	PARESH DEY Versus STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
36	AB/1710/2024 FIXED	HARISH KR PAREEK Versus STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
ORDERS				
37	W.P.(CrI.)/29/2023 WITH LCR, FIXED	MONURANJAN NATH Versus THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM
38	I.A.(CrI.)/973/2023 WITH CLR 2 FILES, B/O in CrI.A./284/2023 WITH CrI.A./284/2023	SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
39	CrI.Pet./649/2024 FIXED	KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
40	CrI.Pet./685/2024 FIXED	ALTAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
41	CrI.Pet./784/2024 FIXED	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
HEARING				
42	CRL.A(j)/107/2019 WITH LCR 4 FILES, P.B.-1, FIXED	PINTUS DUNG DUNG Versus THE STATE OF ASSAM	MR. A K GUPTA, LEGAL AID COUNSEL	PP, ASSAM
43	I.A.(CrI.)/588/2020 WITH LCR 4 FILES, P.B.-1, FIXED in CrI.A./218/2020 WITH CrI.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
		ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
44	CrI.A./26/2022 WITH LCR 5 FILES, FIXED	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. A T SARKAR (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1204/2017 FIXED	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.
2	WP(C)/783/2023 FIXED	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
3	WP(C)/4243/2023 WITH WP(C)/2557/2015(D/O), WP(C)/2990/2017 (D/O), FIXED	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
ORDERS				
4	WP(C)/3942/2017 FIXED	VISHAL JAISWAL Versus THE UNION OF INDIA and 4 ORS.	MR.U J SAIKIA MR.P MAHANTA MS.P SAHARIA MR.C M MAHANTA	ASSTT.S.G.I.
HEARING				
5	WP(C)/9573/2019 PART-HEARD	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
6	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
7	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
8	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

9	WP(C)/4181/2014	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH
	WITH			
10	WP(C)/3275/2015	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I
11	WP(C)/1844/2015	RAJA GOPAL DHAR Versus THE STATE BANK OF INDIA and 3 ORS,	MR.P BHOWMICK MR.K R SARMA	MR.L TALUKDAR(R-1 to 4) MS.M DASR-1 to 4 MR.G DAS(R-1 to 4) MR.B DAS(R-1 to 4)
12	WP(C)/1848/2015	BIMAL KUMAR MILI Versus UCO BANK and 3 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH MS.D R DUTTA	MS.J R THAKUR(R-1to4) MR.A THAKUR(R-1to4) MR.H MEDHI(R-1to4)
13	WP(C)/2013/2015	MD. NAGUIB KHAN and 7 ORS Versus THE STATE OF ASSAM AND ANR	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.K BORUAH MS.M BHUYAN	GA, ASSAM(R1-2)
	WITH			
14	WP(C)/237/2015	GUNADHAR GAYAN and 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	GA, ASSAM MS.D BORGHAIN(R-3to10) MS.M SARMAH(R-3to10) MS.K BARUAHR-3to10 MS.M BHUYAN(R-3to10)
15	WP(C)/2086/2015	SURESH CH. BARUAH Versus THE STATE OF ASSAM and 8 ORS,	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI	GA, ASSAM(R1,2&4) MR.P KHATANIARR-6, 7 and 8 MR.D UPAMANYA(R-6, 7 & 8) MS.A CHOUDHURY (R-6, 7 & 8)
16	WP(C)/2303/2015	SUKMAL DAS and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D P BORAH MS.D DAS	GA, ASSAMR1 and 2 MR.P S DEKA(R- 3) MS.N MAHANTA(R- 3) MR.A MEDHI(R- 3) MSP MEDHI(R- 3)
17	WP(C)/2521/2015	ATOWAR ALI Versus THE STATE OF ASSAM AND ANR	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA	GA, ASSAMR1-2
18	WP(C)/2653/2015	MRS. SOMIRON NESSA Versus THE STATE OF ASSAM AND 7 ORS	MR.M HAQUE MR.Z HUSSAIN MS.N BEGUM	MR.B K SARMA MR.U K DAS(R-8) SC, SOCIAL WELFARE1-5 MRS.K M TALUKDAR SC BTAD
19	WP(C)/6702/2018 FIXED	SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB MR. K K BHATTACHARYYA	GA, ASSAM MR B GOGOI (R4 & 5) SC, HEALTH
20	WP(C)/4179/2022	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
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14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
26)	MS. P DUTTA	23-07-2024	To	02-08-2024
27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1721/2024 WITH LCR (SCANNED COPY)	AFAZ ALI @ AFAS ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
BAIL HEARING				
2	AB/3177/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
ORDERS				
3	MACApp./290/2023 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus SHAHIDUL ISLAM AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR M AHMED (R-1) MD. S ALOM (R-2,3) MR. A HUSSAIN (R-1) MR. M S ALAM (R-2,3) A. K. KANU (R-1)
4	I.A.(Civil)/3446/2023 B/O in MACApp./13252/2023 WITH MACApp./13252/2023 (Filing Number)	MINATI RAY Versus BISTI BORO AND 2 ORS. MINATI RAY Versus BISTI BORO AND 2 ORS (B)	MR. A HUSSAIN MR. A HUSSAIN	
HEARING				
5	CrI.A./424/2023 O.Y.9.M.24.D.:PART-HEARD, WITH LCR, FIXED WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
6	RSA/214/2013 WITH LCR, FIXED	MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI

7	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
8	WITH RSA/80/2014 CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
9	RFA/61/2015 WITH LCR	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
10	RFA/114/2017 WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I
11	MFA/177/2017 WITH LCR	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
12	CRP/85/2018 WITH LCR	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)
13	MACApp./360/2018 WITH LCR, FIXED	MD. SAJID TALUKDAR Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MD. A AHMED (R1) MR. R C PAUL (R1) MS L DAS (R1)
14	MACApp./936/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI CHANDAMITA DAS AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B J MUKHERJEE (R1, R2) MR. S BISWAS (R1, R2) MR. H BURAGOHAIN
15	CRP/88/2019 WITH LCR	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
16	Review.Pet./177/2019 in RSA/122/2008 (D/O)	ON THE DEATH OF NARENDRA PRASAD SINGH, HIS LEGAL HEIRS SMTI PROVA DEVI AND 3 ORS Versus SRI RAM KRISHNA SINGH	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A M MONDAL	MR. D K SHARMA
17	MACApp./152/2020 WITH LCR	THE ORIENTAL INSURANCE COMPANY LIMITED Versus MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)

WITH
[I.A.\(Civil\)/989/2020](#)
in MACApp./152/2020

THE ORIENTAL INSURANCE COMPANY
LIMITED

MR. A DUTTA
MRS. P M DUTTA

Versus

MAYMUN NESSA BARBHUYIA AND 5 ORS

18 [MACApp./271/2020](#)
WITH LCR

SAPNA PURI @ SAPNA DEVI AND 3 ORS.

MR. K K BHATTA

MS R DEVI

Versus

MD. SAHADOT ALI AND ANR

MR. A LAL

MS JONA TALUKDAR

WITH
[I.A.\(Civil\)/2930/2022](#)
in MACApp./271/2020

SAPNA PURI @ SAPNA DEVI AND 3 ORS.

MR. A LAL

MS R DEVI

Versus

MD. SAHADOT ALI AND ANR

19 [MFA/110/2021](#)
WITH LCR

UNITED INDIA INSURANCE COMPANY
LTD.

MR. R GOSWAMI
MS. P BORTHAKUR

MR. B K DAS (1,2,3,4,5)
M N KHAN (R-6)
FOR CAVEATOR

Versus

KABITAN NESSA AND 5 ORS.

WITH
[I.A.\(Civil\)/1271/2021](#)
in MFA/110/2021

UNITED INDIA INSURANCE COMPANY
LTD.

MR. R GOSWAMI
MS. P BORTHAKUR

MR. B K DAS
FOR CAVEATOR

Versus

KABITAN NESSA AND 5 ORS.

20 [Mat.App./2/2022](#)
WITH LCR

XXXXXXX

MR D DEKA

MR. A DHAR

Versus

XXXXXXX

MR. M A CHOUDHURY

MISS S ROY

MD F FARIDI

21 [RERA APPEAL/1/2023](#)
WITH LCR, FIXED

M/S ARYA ERECTORS INDIA PVT. LTD.

MR. N DEKA

MR S DAS (FOR CAVEATOR)

Versus

PADUM DEORI AND ANR

MR. M GOGOI

WITH
[I.A.\(Civil\)/3189/2022](#)
in RERA APPEAL/1/2023

M/S ARYA ERECTORS INDIA PVT. LTD.

MR. N DEKA

Versus

PADUM DEORI AND ANR.

MR. M GOGOI

MR A R BAROOAH

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LEAVE NOTE OF ADVOCATES FOR 25/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
10)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
11)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
12)	MR S SARMA	16-07-2024	To	15-09-2024
13)	MS. N M DEKA	17-07-2024	To	20-12-2024
14)	MR. S B PRASAD	22-07-2024	To	02-08-2024
15)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
16)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
17)	MR. DITUL DAS	19-07-2024	To	26-07-2024
18)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
19)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
20)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024
21)	MR. M K SARMA	22-07-2024	To	28-07-2024
22)	MRS. M A OZAH	24-07-2024	To	01-08-2024
23)	MR G SARMA	24-07-2024	To	26-07-2024
24)	MR. B BARMAN	28-07-2024	To	08-08-2024
25)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
26)	MS. P DUTTA	23-07-2024	To	02-08-2024

27)	MR. N BARUAH	23-07-2024	To	02-08-2024
28)	MR S K AGARWAL	22-07-2024	To	29-07-2024
29)	MR B SARMAH	23-07-2024	To	26-07-2024
30)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
31)	MS B R A SULTANA	26-07-2024	To	15-08-2024
32)	MR P C R MEDHI	24-07-2024	To	02-08-2024
33)	MR A R MEDHI	24-07-2024	To	02-08-2024
34)	MR. U SARMA	24-07-2024	To	25-07-2024
35)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,25th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7241/2013 PART-HEARD, FIXED	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
2	WP(C)/1744/2018 PART-HEARD, LCR 3 FILES, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
3	Crl.Pet./455/2020 PART-HEARD, BY SLIP	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MR D GOGOI	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
4	Crl.A./103/2023 2 Y 4 M 21 D :PART-HEARD, LCR 4 FILES, FIXED WITH I.A.(Crl.)/244/2023 in Crl.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM
		BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM

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